Annexure – 5 Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

(Amount in \Box)

Sl.	Name of	Name	Identification	Details of claim		Details of claim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if	
No.	authorised	of	No.	received					contingent	any mutual	claim under	claim not	any	
	representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC, if		may be			
						admitted	claim	party?	applicable		set-off			
								NIL						